

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 257 OF 2015**

**Dated : 13<sup>th</sup> March, 2019**

**Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**M/s Jaiprakash Power Ventures Ltd. .... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**  
**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Kr. Shrivastava  
Mr. Shivam Sinha

Counsel for the Respondent(s) : Ms. Ritika Singhal  
Ms. Surabhi Pandey for R-1  
Mr. Nitin Gaur for R-2

**ORDER**

As agreed by the learned counsel appearing for both the parties, list  
the matter for hearing on **02.04.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

mk/bn

**(Justice N.K. Patil)**  
**Judicial Member**